

GA1315/93

28.1.2000

Hon Mr M.P. Singh AM

None for the applicant-. Shri P.K. Pandey
for the respondents. Put up for hearing on
25.2.2000.

AM

No RA received in
the section so far

25/2/2000

Hon'ble Mr. S. Biswas, A.M

Advocates are on Strike
Case is adjourned to 8/3/2000
for hearing.

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08.03.2000Hon. Mr. S. Biswas, A.M.

None for the applicant,
Sri A.K. Pandey for the respondents.
This is 1993 case. The counsel for
the applicant is not appearing
in the case for the last several
~~date~~ dates. It appears that
applicant has lost the interest to
prosecute the case. The case is
dismissed for default for
non prosecution.

Sd
A.M.